

Statement

Names of the Large Industrial Houses whose assets have increased by 50% or more from the year 1972 to 1975.

Sl. No.	Name of the House	Sl. No.	Name of the House
1.	Birla	16.	Godrej
2.	J. K. Singhania	17.	V. S. Dempo
3.	Scandia	18.	Rallis
4.	Oil India	19.	Madura Coats
5.	Kirloskar	20.	Ashok Leyland
6.	Lasren & Toubre	21.	Raunau Singh
7.	Khatau (Bombay)	22.	Nowrosjee Wadia
8.	Bhuwandiwala	23.	Salgaocar
9.	I T C	24.	Jardine Henderson
10.	Moeti	25.	Oberoi M. S
11.	Mahindra & Mahindra	26.	B. m. b. Subben
12.	Bajaj	27.	Shaw Wallace
13.	T V S Iyengar	28.	Goenka (K. P)
14.	Dunlop	29.	Swedish Match
15.	Caltex		

दिल्ली से कोटद्वार तक नई गाड़ी चलाने का प्रस्ताव

2215. श्री टी० एस्० नेगी : क्या रेल मंत्री यह बनाने की कृपा करेंगे कि :

(क) क्या यह सच है कि देहरादून एक्सप्रेस के साथ कोटद्वार (गढ़वाल) के लिये जो बॉमिया लगती है उनमें अत्यधिक भीड़ होती है और बहुत से गढ़वाल निवासियों को गाड़ी के डिब्बों में जगह न मिलने के कारण निराश होकर लौटना पड़ता है ;

(ख) क्या यह भी सच है कि गढ़वाल टेहरी चमोली जिलों में रेलवे लाइन की लम्बाई केवल लगभग 20 किलोमीटर है ; और

(ग) कम रेल लाइन की बननी कम लम्बाई और इस लाइन पर यात्रियों की प्राथमिक मज्जा को ध्यान में रखते हुए क्या सरकार का विचार कोई एक विशेष वाड़ी बड़ीनाथ एक्सप्रेस या अन्य किसी नाम से दिल्ली से कोटद्वार तक चलाने का है ?

रेल मंत्रालय में राज्य मंत्री (श्री शिव नारायण) : (क) 1-5-78 से 41/42 अंशूरी एक्सप्रेस में डिब्बों से भीड़ कम करने के लिए दिल्ली और कोटद्वार के बीच छह सवारी डिब्बों की संख्या 3 से बढ़ाकर 5 कर दी गयी है । ये गाड़ियाँ अब नजीबाबाद के रास्ते चल रही हैं । मौजूदा स्तर के यातायात की जरूरतों को ये सवारी डिब्बे सन्तोषजनक ढंग से पूरा कर रहे हैं ।

(ख) मजीबाबाद से कोटद्वार तक रेलवे लाइन का लम्बाई लगभग 24 कि.मी.मीटर है जिसमें से लगभग 20 कि.मी.मीटर लाइन पीडी गड़वाल ब्रिजे के पड़ती है।

(ग) जी नहीं।

Shortage of Railway Wagons in Andhra Pradesh

2216. SHRI P. RAJAGOPAL NAIDU: Will the Minister of RAILWAYS be pleased to state:

(a) whether there was any shortage of railway wagons in the months of May & June, 1978 in Andhra Pradesh to move rice, Jaggery and Mangoes; and

(b) whether there is any delay in unloading fertilizer from the wagons during that period?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN):

(a) Loading of jaggery, mangoes and rice/paddy/other foodgrains (excluding wheat) on trade account from stations on South Central Railway, which serves almost the whole of Andhra Pradesh, registered an increase of over 60 per cent during May and June, 1978 as compared to the corresponding months of last year. However, outstanding indents for these commodities were higher than last year due to increased demands.

(b) Yes.

Railway Link to Kanyakumari

2217. SHRI P. KANNAN: Will the Minister of RAILWAYS be pleased to state:

(a) the present position of construction of the Railway link to Kanyakumari; and

(b) the reasons for delay in the project together with the steps proposed for speeding up?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN):

(a) and (b) Earthwork and bridge works in all the reaches are in good progress and nearing completion. The linking of Permanent Way has also been taken up in the Trivandrum-Nagercoil section. Overall progress is about 60 per cent. Trivandrum-Nagercoil-Kanyakumari section is expected to be completed by March, 1979 and Nagercoil-Tirunelveli section by 1980, subject to adequate funds being made available.

Sale of Sub-standard and Adulterated Lubricants

2218. SHRI DHARMA VIR VASISHT: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government had asked the Chief Ministers to stop selling of sub-standard and adulterated lubricant by petrol filling stations; and

(b) if so, the details of the same together with the State-wise figures of such racketeering?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA):

(a) and (b). As far as distribution of lubricants through the distribution net work including retail outlets of the oil companies is concerned, Government have not come across any serious complaints. The oil companies are required to enforce a scheme of discipline in respect of their retail outlets, and dealers/distributors, and are required to conduct surprise checks, collect sample and have them tested to determine whether they conform to specifications. Sale of adulterated and substandard lubricants is attributable to the existence of a number of units which are neither licensed nor registered, operating in this business, and marketing their products